

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1756
ANSWERED ON:07.03.2013
DRINKING WATER AND SANITATION SCHEMES
Bali Ram Dr.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the mode of implementation of National Rural Drinking Water Programme (NRDWP) and Nirmal Bharat Abhiyan(NBA) being run by the Government;
- (b) the medium of providing benefit under the said schemes by the Government to the people residing in rural areas of the country, Uttar Pradesh, Maharashtra, Delhi including the amount of funds sanctioned/released and spent during each of the last three years and the current year, State/UT- wise; and
- (c) the number of people benefited therefrom, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION
(SHRIBHARATSINH SOLANKI)

(a)&(b): Under the National Rural Drinking Water Programme (NRDWP) , the Government of India supplements the efforts of the States by providing them with technical and financial assistance for providing safe and adequate drinking water supply to the rural areas of the country. The mode of implementation of the NRDWP is through State Government Departments/ Boards incharge of rural drinking water supply. Under the NRDWP, the State Governments are vested with the powers to plan, approve and execute drinking water supply schemes. The State Governments, in consultation with the Ministry, prepare Annual Action Plans to implement rural water supply schemes and activities under the programme, to cover partially covered and quality affected habitations with safe and adequate drinking water supply. Funds are released to the State Water and Sanitation Missions which further release to State/ district level implementing agencies.

The amount of funds allocated, released and spent State/UT wise under the NRDWP during the last three years and the current year is at Annexure I.

As regard Nirmal Bharat Abhiyan(NBA), it is implemented by taking district as project. There is provision of an implementation mechanism of State Water and Sanitation Mission and District Water and Sanitation Mission.

The funds under NBA are released to the State Water and Sanitation Missions of the respective states. States releases funds to Zilla Panchayat/District Water and Sanitation Mission (DWSM). Zilla Panchayat/District Water and Sanitation Mission (DWSM) release funds to Gram Panchayat / Village Water and Sanitation Committee (VWSC). Gram Panchayat/Village Water and Sanitation Committee (VWSC) release funds to eligible Below Poverty Line (BPL) and Above Poverty Line (APL) households after construction and usage of Individual household latrines. State-wise funds released and spent during the last three years and current year is at Annexure-II.

(c): The State/UT-wise number of people benefited from the schemes under the NRDWP in the last three years and the current year is at Annexure III.

State/UT-wise number of people benefited under NBA during last three years and current year is at Annexure-IV.